

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

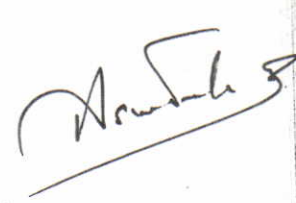
C. P. NO. 123(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016**

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt.
Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Mr. Sanjeev Puri	Sr. Adv		
	Mr. Kamal Shankar,	Adv		
	Mr. Atul Menon			
	Mr. P.K. Mittal	Adv.	Respondent 3-5	
	Mr. ASHUTOSH GUPTA	Adv.		

ORDER

Ld. Senior Counsel for Respondent No.2 has argued out his prayer for deletion from the array of the parties.

2. Neither petitioner's counsel, nor the arguing counsels for Respondent nos. 3 to 5 are present in court.
3. Be listed on the date already fixed i.e, 21.10.2016 for final disposal.


(Ina Malhotra)
Member Judicial